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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 2-A in TP 2/397-398/NCLT/AHM/2016 (New)  
C.A. No. 227 of 2009 with  
C.P. No. 58/397-398/CLB/MB/2009**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017**

Name of the Company: Shravan Kumar Patel  
V/s.  
Mohanlal Hargovindas Bidi Udayog Pvt. Ltd.  
Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

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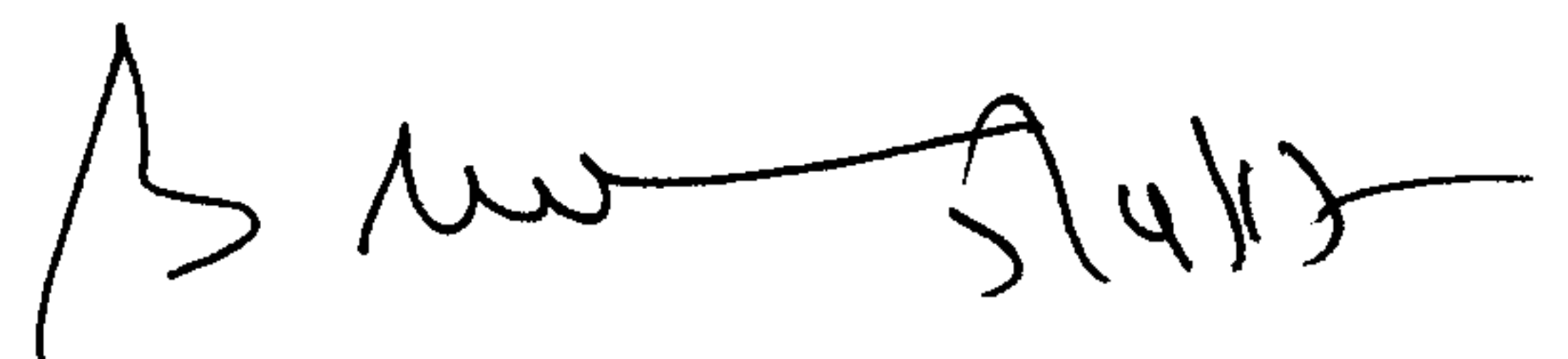
**ORDER**

None present for petitioner. None present for Respondents.

Stay granted by the Hon'ble High Court of Madhya Pradesh.

List the matter on 24.05.2017.

Dated this the 5<sup>th</sup> day of April, 2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**